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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/ 1701 /2024/A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Charaideo, Sonari

Dated Guwahati, the 02 March, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Memo No. DJCHA/2024/317, dated 20.02.2024

Sir,

With reference to the subject cited above, I am directed to inform you that **Shri Tanwir Ikram Hazarika**, Sub-Divisional Judicial Magistrate(M), Charaideo has been allowed to avail LTC for the block period of 2022-2025, to travel to Jammu and Kashmir via Srinagar (from Charaideo to Dibrugarh by rented vehicle, Dibrugarh to Srinagar by flight, Srinagar to Sonamarg, Aru Valley, Pahalgam and Gulmarg and back to Srinagar from Sonamarg, Aru Valley, Pahalgam and Gulmarg by rented vehicle and from Srinagar to Delhi by flight and from Delhi to Dibrugarh by flight and from Dibrugarh to Charaideo by rented vehicle) along with his wife Smti. Tanaz Yesmin Saikia, his daughter Smti. Amayra Inayat Tanwir including his dependent parents namely Shri Inamul Ikram and Smti. Farhana Ikram and dependent in laws namely Shri Nizamuddin Ahmed and Smti. Muzida Begum Ahmed, w.e.f. 12.04.2024 to 20.04.2024, by the shortest possible route, as per existing Rules.

Further, **Shri Hazarika** is also allowed to draw Rs. 1,50,000/- as advance payment towards his proposed LTC for the block period 2022-2025.

Shri Hazarika may be informed accordingly.

Thanking you,

Yours faithfully,

sd/

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/1702-1705 /2024/A. Dated 02 March, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Tanwir Ikram Hazarika, Sub-Divisional Judicial Magistrate(M), Charaideo for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR (VIGILANCE)

4/3/24
02/03/24